

ITEM NO.96

REGISTRAR COURT. 1

SECTION III

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C)

No(s). 16643/2014

BSNL

Petitioner(s)

VERSUS

COMMNR. TRADE TAX U.P.
(with interim relief and office report)

Respondent(s)

Date : 24/09/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Kumar, Adv.
Mr. Rajiv Tyagi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report is awaited in respect of the sole
respondent.

List again on 1.12.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.09.26
16:38:51 IST
Reason: